

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-181(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

NAME OF THE COMPANY: M/s. Wellman Wacoma Ltd Vs Energo Engineering Projects Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

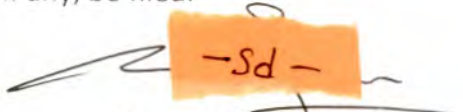
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Soumitra Chatterjee, Advocate


For Respondent (s): Mr. Karan Kanwal, Advocate

Order

Respondent has put in appearance through its counsel. An application under Section 10 of the IBC is already under consideration before the Principal Bench. Ld. counsel prays for some time to take steps to transfer of their case to the Principal Bench. To come up on 14th July 2017. Reply, if any, be filed.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]